

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00536/2018  
This the 09<sup>th</sup> day of January, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Subhkaran Nath Srivastava, aged about 88 years, S/o Late Radha Saran Srivastava, R/o 342/113-A Naubasta, Lucknow.

..... Applicant  
By Advocate: Sri Dharmendra Awasthi

**VERSUS**

1. Union of India through the Secretary, Ministry of Communication, North Block, Civil Secretariat, New Delhi.
2. The Principal General Manager, Telecom, Gandhi Bhawan, Lucknow.
3. The Deputy General Manager (Administration & Planning), Office of PGMTD, Gandhi Bhawan, Lucknow.
4. The Account Officer (Salary and Leave) Office of Principal General Manager Telecom, Bharat Sanchar Nigam Limited, Gandhi Bhawan, Lucknow.
5. Controller of Communication Accounts, Department of Telecommunication, U.P (East) Telephone Exchange Building, Vikas Khand-I, Gomti Nagar, Lucknow.

..... Respondents  
By Advocate: Sri G.S Sikarwar

**ORDER (ORAL)**

Learned Counsel for the Applicant States that he wants to withdraw the O.A. Accordingly, the O.A stands dismissed having been withdrawn.

(Jasmine Ahmed)  
Member (J)

RK